

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1387

ANSWERED ON:31.07.2001

THEFT OF COAL

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**Will the Minister of COAL be pleased to state:**

- (a) the number of incidents of theft of coal detected during 2000-2001 and till date, company-wise;
- (b) the estimated quantum of coal stolen and the loss suffered as a result thereof, year-wise, company-wise; and
- (c) the details of the steps taken or being taken by the Government to prevent theft of coal in future?

**Answer**

MINISTER OF STATE FOR COAL (SHRI SYED SHAHNAWAZ HUSSAIN)

(a) and (b) On the basis of raids conducted by security personnel, CISF etc., the number of incidents detected and quantity of coal recovered is given below: -

Company	2000-2001	2001-2002 (Till 30.6.2001)		
	No. of incidents recovered (In Tonnes)	Approx. Quantity of Coal	No. of incidents recovered (In Tonnes)	Approx. Quantity of Coal
ECL	2169	22353	774	8718
BCCL	17	148.54	14	18
CCL	4	244.2	Nil	65 (Found Abandoned)
NCL	1	15	Nil	Nil
WCL	17	265.07	2	0.9
SECL	9	107	6	123
MCL	24	95	13	4.5
NEC	Nil	-	Nil	Nil
TOTAL	2241	23228	809	8929.4

(c) The following steps are being taken by coal producing subsidiaries of CIL to prevent theft or pilferage of coal: -

i) Collection of intelligence reports about illegal coal depots and illegal movement of coal, and informing district authorities of the same for taking preventive action.

ii) Installation of check-posts at vulnerable points to check transport documents.

iii) Construction of watch towers and providing lighting arrangements around the coal stacking area.

iv) Erection of barbed-wire/wall fencing around pit head depots, static security manning including deployment of armed guards during the night hours.

v) Escorting of loaded rakes upto railway weighbridges by armed guards and joint patrolling with Railway Protection Force in the long railway tracks which are prone to wagon looting.

vi) Sealing of illegal mining spots.

vii) Stringent action against transport vehicles caught in the act of theft or pilferage.

viii) Engagement of lady security guards for preventing women and children indulging in theft/pilferage of coal, strengthening of the security discipline by reassessing the requirement of security personnel, horizontal movement of executives with aptitude for security work, and inducting qualified security personnel at junior, middle and senior levels.

ix) Training of existing security personnel, refresher training of CISF personnel and basic training to new recruits in security discipline for strengthening the security setup.

x) The coal companies maintain close liaison with the state authorities.